

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.269/2009

Sub: Approval of tariff of Talcher Thermal Power Station, Stage-II (4X500 MW) for the period from 1.4.2009 to 31.3.2014.

Date of Hearing : 22.11.2012

Coram : Dr. Pramod Deo. Chairperson
Shri S. Jayaraman, Member
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member

Petitioner : NTPC Limited, New Delhi

Respondents : Transmission Corporation of Andhra Pradesh Limited
(APTRANSCO) & 14 Others

Parties present : Shri Naresh Anand, NTPC
Shri Ajay Dua, NTPC
Shri Sandeep Naik, NTPC
Shri Ajay Mehta, NTPC
Shri S. K. Mandal, NTPC
Shri P. Parimal, NTPC
Shri Guryog Singh, NTPC
Shri Rohit Chhabra, NTPC
Shri S.Vallinayagam, Advocate
Shri R.B. Sharma, Advocate

Record of Proceedings

Due to paucity of time, the hearing of the above mentioned petition could not be taken up. Accordingly, the matter is adjourned.

2. The Petition shall be listed for hearing on 18.12.2012.

By order of the Commission

Sd/-
(T. Rout)
Joint Chief Legal